NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/10/2016

NAME OF THE PETITIONER(S)

: Travancore Solvents & Oils

NAME OF THE RESPONDENT(S)

: M/s Kerala Chamber of Commerce & Industry & 5 Ors

UNDER SECTION

: 241,242,242 (4)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

L'yceolin

REPRESENTATION BY WHOM

P-NEETHI CJMAR

MIS WARAON & SAI RAYS

Coursel Course

Pringadurshini Abhiran Parthasarathy

Kearthi K

Alhil Zoni

For T.K. Bhaskas

Inthiar Ahmed V.C

For K (routen Blina

Coursel for RS

BADhian

council for

ORDER

Counsel for petitioner present. Counsels for R1 and R5 are present. Counsel for R5 prayed time for making submissions in relation to CA 216/2017. Counsel for petitioner also prayed for time to make submissions in the CA. Time is extended at request. Put up on 10.01.2018.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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